

**Raising the level of Platform at
Kesinga Railway Station**

507. SHRI RASABEHARI BEHERA :
Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have considered the proposal to raise the low level platform Kesinga Railway Station in the Wal-tair Raipur railway line ;

(b) whether it is a fact that due to heavy traffic and many times due to crossing second platform is absolutely necessary to avoid inconvenience to passengers ; and

(c) if so, the details thereof ?

THE MINISTER OF RAILWAYS
(SHRI A.B.A. GHANI KHAN CHAUDHURY) : (a) Yes. But due to paucity of funds, the work of raising the rail level platform could not be so far approved.

(b) and (c) The second platform already exists at rail level, which also is an accepted standard. However, platforms are progressively considered for raising to low level (1' 6" above RL) or high level (2' 6" above RL) depending upon the importance of the station, volume of traffic and availability of funds. Raising of 2nd platform at Kesinga will also be considered, in due course keeping these factors in view alongwith the comparative needs at other stations.

**Assault on Indian High Commission
Staff in Sri Lanka**

508. SHRI M.V. CHANDRASHEKHARA MURTHY : will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a security guard proceeding for duty at the Indian High Commissioner's residence in Sri Lanka was waylaid by unknown assailants in Colombo in September, 1983 ;

(b) if so, whether other Indian Staff in Colombo High Commission were assaulted by the assailants ;

(c) if so, whether Government of India had taken up the matter with the Sri Lanka Government ; and

(d) if so, the details of the same ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) :
(a) Yes, Sir. Sri A.K. Suin, an India-based Security Guard was waylaid by four assailants in Colombo on 25th September this year.

(b) Yes, Sir, There have been incidents involving other members of the Indian Missions in Sri Lanka.

(c) The Government of India have strongly protested to the Government of Sri Lanka about these incidents. The matter has been taken up both by the Secretary concerned in the Ministry of EXTERNAL Affairs and by the Indian High Commissioner in Colombo. We have conveyed to the Sri Lankan Government our concern at these incidents and have pointed out to them their responsibility for ensuring the security of our Missions and their staff. Our High Commission has separately taken up the question of compensation for the losses incurred by the Indian Mission during the July disturbances.

(d) The Sri Lankan Government has expressed regret over these incidents and has assured us that they would afford all possible assistance and protection to the staff of the Indian Missions. The Sri Lankan Government has separately paid compensation amounting to Sri Lankan Rupees 1,278, 654 82 for the losses suffered by the Indian High Commission in Colombo, the Assistant High Commission of India in Kandy and by India-based personnel during the July disturbances.

Indo-Nepal Relations

509. SHRI RASHEED MASOOD :
SHRI RAJNATH SONKAR
SHASTRI ;
SHRI JAIPAL SINGH KASHYAP :

SHRI CHHOTY SINGH YADAV:
Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that there has been a set back in the Indo-Nepal relations during the past few months ;

(b) if so, what are the reasons therefor ;

(c) what steps have been taken by the Government in the matter ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO):
(a) to (c) No, Sir ; there is no setback in Indo-Nepal relations. A succession of recent events might have conveyed such an impression. The incidents, which took place independently of each other were.

(1) the arrest of a group of Nepalese in District Darjeeling for entry into restricted area of India without valid permits as required under the restricted/protected areas orders in force for all foreigners ;

(2) the deportation by the Kathmandu Police of a few hundred Indians from the Valley to India on the alleged ground that they were encroaching on municipal land; and

(3) the clash between the Bihar Police and a gang of criminals indulging in illegal felling of trees in the jungles of District West Champaran bordering Nepal.

Embassy of India in Nepal has been in touch with the Nepalese Government on all these matters.

(b) Years	No. of fatal Accidents	Persons Killed
1.1.81 to 31.10.81	823	850
1.1.82. to 31.10.82	951	979
1.1.83 to 31.10.83	906	963

(c) The following areas in Delhi are more prone to road accidents:-

1. G.T. Road (National Highway).
2. Ring Road (New Delhi)

Road Accidents in Delhi

510. **SHRI DAULAT RAM SARAN :**
Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that there has been phenomenal rise in the fatal road accidents in Delhi ;

(b) if so, the number of fatal road accidents in 1983 (till date) as compare to the accidents in 1981 and 1982 ;

(c) which of the areas are more prone to road accidents and what are the main causes for the rise in such accidents ;

(d) whether Government considers that the Motor Vehicles Act is out-dated and requires amendments to bring down the rate of road accidents ; and

(e) if so, what steps have been taken by the Government in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Between 1980-82 there was an increase in fatal accidents. In the current year the rising trend has not only been everted but there is a decline.

3. Ring Road (Old Delhi).
4. Old Rohtak Road.
5. Mathura Road.
6. Najafgarh Road.